

Original Application No. 81/2023

In the matter of:

Sunil Kumar Aledia

.....Applicant

Versus

Govt. of NCT of Delhi

.....Respondent

**SUBMISSION / ACTION TAKEN REPORT ON BEHALF OF  
DISTRICT MAGISTRATE (SOUTH) BEFORE THIS HON'BLE  
TRIBUNAL.**

1. That Hon'ble Tribunal had pleased to issue order dated 13.03.2023 in the matter of grievance raised by applicant that sewage is being discharged in storm water drain passing through Malviya Nagar Vidhan Sabha to Greater Kailash Vidhan Sabha in District South by joining sewer line to storm water drain in a sewage drain damaging environment and causing health hazards and the Hon'ble Tribunal directing therein that "*the issue raised in the matter, at the first instance can be looked into by the local authorities and for purpose whereof we constitute a joint Committee comprising DPCC and District Magistrate, South Delhi who shall visit the site, collect relevant information and if finds any violation of environmental laws and norms would take appropriate remedial action in accordance with law within two months. District Magistrate, South Delhi shall be the nodal agency for coordination and compliance of this order. Copy of the action taken report shall be filled by the said Committee before Registrar General of this Tribunal by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Supported PDF and not in form of Image PDF.*"
2. That in compliance to the direction of this Hon'ble Tribunal, it is humbly submitted the joint inspections of the site of the drain passing through Malviya Nagar Vidhan Sabha to Greater Kailash Vidhan Sabha have been conducted twice in the presence of officials from DPCC, Delhi Jal Board, I & FC,



MCD, Revenue officials, PWD & Petitioner on 28/04/2023 and 04/05/2023. Joint inspection notices, attendance sheets and joint inspection report are annexed as **Annexure- I (Colly)**.

3. That, it is humbly submitted that after conducting the joint inspections, a meeting was conducted on 09/05/2023 under the chairmanship of SDM (Hauz Khas) with all the concerned agencies wherein following directions were issued to the officials from Delhi Jal Board, PWD and MCD that (i) to conduct the joint inspection of the drain to find out the damages / leakages in drain & adjoining sewer line. (ii) and thereafter, to take remedial measures and repair the damages in sewer line and drain to resolve the issue and also to submit the action taken report. Copy of minutes of meeting is annexed as **Annexure- II**.

Based on the above facts, a report/reply is being submitted for kind consideration before this Hon'ble Tribunal. Undersigned assures that the orders / directions passed by this Hon'ble Commission shall be complied timely with in toto and spirit.

*M. Chaitanya Prasad*

(MEKALA CHAITANYA PRASAD, IAS)

DISTRICT MAGISTRATE

DISTRICT (SOUTH)

*Date-25/05/23*





GOVERNMENT OF NCT OF DELHI  
OFFICE OF THE SUB DIVISIONAL MAGISTRATE (HAUZ KHAS)  
OFFICE OF THE DISTRICT MAGISTRATE (SOUTH)  
M.B. ROAD, SAKET, NEW DELHI-110068

Tel No. 011-29536904: Email [address-hauzkhazsdm@nic.in](mailto:address-hauzkhazsdm@nic.in)

F. No. 08/SDM/HK/Misc/GC/2022-2023/369

Dated: 28.4.23

**JOINT INSPECTION NOTICE**

In compliance of the directions of Hon'ble National Green Tribunal matter in O.A No. 81/2023 titled as Sunil Kumar Aledia Vs Govt. of NCT of Delhi that " *In our view the issue raised in the matter, at the first instance can be looked into by the local authorities and for purpose whereof we constitute a joint committee comprising DPCC and District Magistrate South Delhi who shall visit the site, collect relevant information and if finds any violation of environmental laws norms within two months. District Magistrate, South Delhi shall be the nodal agency for coordination and compliance of this order*", a joint inspection of the has been fixed for 28/04/2023 at 12:00 PM for the drain passing through Malviya Nagar Vidhan Sabha to Greater Kailash Vidhan Sabha in the supervision of SDM (Hauz Khas) and the meeting point will be office of SDM (Hauz Khas).

*Mukesh*  
31/4/23  
DR. MUKESH KUMAR  
SDM (HAUZ KHAS)



To

1. Executive Engineer concerned, Delhi Jal Board.
2. Executive Engineer concerned, I & FC.
3. Executive Engineer concerned MCD, South Delhi, Green Park, New Delhi.
4. Tehsildar (Hauz Khas).
5. Representative of Delhi Pollution Control Committee, Kashmeri Gate, New Delhi.
6. Naib Tehsildar (Hauz Khas).
7. Concerned Halqa Patwari (Hauz Khas).
8. Sh. Sunil Kumar Aledia r/o 1-D Shahpur Jat ND-49



JOINT INSPECTION IN COMPLIANCE OF HON'BLE NGT ORDER DATED 13.03.2023

As per the NGT order, DM (South) is the nodal agency for compliance. Following officials of departments are have visited the site mentioned in NGT order as per joint visit letter issued by SPM (Honeythad). Attendance sheet is enclosed. Petitioner alongwith his associates is also present.

During the site visit DTB officials suggested that the plan of Maller with tapping <sup>on August Kranti Road</sup> road starting from origin of Maller should <sup>be</sup> submitted by PWD/MCD.

The petitioner showed the Nalla/drain

ISFC department official confirmed that the said drain existing does along August Kranti may does not pertain to ISFC department.

DTB officials also suggested that A survey should be carried out by PWD and identify the points where sewage entering into Nalla/drain on August Kranti road and Besant Kaveri Marg & from out Ring Road under Panchsheel flyover. ISFC department also suggested to call ASI as they may be the channels originating from the nearby Sirci fort

A2  
28/04/23  
(AE/DRB)

DM  
28/4/23  
EE DTB (M)-23

Chief (Petitioner)  
28/4/23

Honeythad  
JEE/DRB

28/4/23  
E (DTB)  
28/4/2023  
CHANDRASEKHAR

28/4/23  
Pth (MK)



**OFFICE OF THE SUB DIVISIONAL MAGISTRATE(HAUZ KHAS)**

**M.B.ROAD SAKET NEW DELHI-110068**

No.F.SDM/HK/MISC/2023

Dated: 28.04.2023

**Joint inspection in compliance of Hon'ble NGT order dated 13/03/23.**

1. As per the above stated NGT order, DM (South) being the nodal agency for compliance a Joint Inspection was done on 28/04/2023 respective officials of concerned departments as per attendance list enclosed, have visited the site mentioned in NGT order pointed out by the Petitioner Sh. Sunil Kumar Aledia. Following delibratin are under during the associates
2. inspection, During the site visit, DJB officials requested that the plan of Nalla with tapping on August Kranti Marg road starting from original of Nalla is required by PWD/MCD. As such they may also be called in next meeting.
3. The petitioner showed the Nalla/Drain.
4. I&FC department official confirmed that the said drain existing along August Kranti Marg does not pertains to I&FC department.
5. DJB officials also suggested that a Survey should be carried out by PWD and identify the points where sewage existing into Nalla/Drain on August Kranti Marg road and Basant kaur Marg & outer Ring Road under Panchsheel flyover.
6. I&FC department also suggested to call ASI as they may be the Channels originity from the nearby the Siri Fort.

Sd-

1. (Shadab) J.E I&FC Department

2. Sd-  
(Amzad Khan)

3. Sd  
(Sunil K. Aledia)

4. Sd  
(Ravinder Panwar)

5. Sd  
(Sanjay Kumar)

6. Sd  
(Avinash Giri)

7. Sd  
(Azimuddin) AE/CD-V I&FC

8. Sd  
(Daman deep Singh) Tehsildar Hauz Khas

9. Sd  
(Rohan Jhakhariya) EE (DJB)

Sd

10. Vineet Dwivet



**OFFICE OF THE SUB DIVISIONAL MAGISTRATE(HAUZ KHAS)**  
**M.B.ROAD SAKET NEW DELHI-110068**

F. No. 08/SDM/HK/Misc/GC/2022-2023/392

Dated: 05.05.2023

**JOINT INSPECTION NOTICE**

In continuation of this office letter No.08/SDM/HK/Misc/GC/2022-2023/369 dated 25/04/23, and In compliance of the directions of Hon'ble National Green Tribunal matter in O.A No. 81/2023 titled as Sunil Kumar Aledia Vs Govt. of NCT of Delhi that " In our view the issue raised in the matter, at the first instance can be looked into by the local authorities and for purpose whereof we constitute a joint committee comprising DPCC and District Magistrate South Delhi who shall visit the site, collect relevant information and if finds any violation of environmental laws norms within two months. District Magistrate, South Delhi shall be the nodal agency for coordination and compliance of this order", next meeting of joint inspection has been fixed for **04/05/2023 at 04:00 PM** for the **drain passing through Malviya Nagar Vidhan Sabha to Greater Kailash Vidhan Sabha** in the supervision of SDM (Hauz Khas) and the meeting point will be Shahpurjat drain at August Kranti Marg.

3/5/23  
**DR. MUKESH KUMAR**  
**SDM (HAUZ KHAS)**



To

1. Executive Engineer concerned, Delhi Jal Board.
2. Executive Engineer concerned, I & FC.
3. Executive Engineer concerned MCD, South Delhi, Green Park, New Delhi. to come along with plan of drain/Nalla at August kranti Marg
4. Tehsildar (Hauz Khas).
5. Representative of Delhi Pollution Control Committee, Kashmeri Gate, New Delhi.
6. Naib Tehsildar (Hauz Khas).
7. EE/AE PWD (South) Distt, Andrew Ganj New Delhi. with the request to bring the requisite record for identification of points where sewage into the said Nalla/drain enters.
8. Concerned Halqa Patwari (Hauz Khas)
9. Sh. Sunil Kumar Aledia R/o A1-D Shahpurjat New Delhi-110049
10. The Supdt. Of Archeological Survery of India, ASI Deptt. Puratatav Bhawan, INA New Delhi- to identify, if the said drain is part of channel of nearby Siri Fort.

Date 4/5/2023

S.No.	Name	Department	Telephone Number	Sign
1	CHANDRASHIEKHAK (K9999)	JE Ward-172/SZ MCO	9313727893	✓
2	Shadab Yonus	J.E (I&FC)	7503457641	✓
3	ATAJ, HARWAR	TE (UNIT)	7927762292	pl
4	A.K. MEEHA	EE/M-II/SZ M.C.D	8588888899	✓
5	MAANOHAAR COEL	A-EL(M) II SZ	9717788335	pl
6	AMZAD KHAN	MCO JEE, DPCC.	8860364102	Amzad
7	Susmita K...	CAD.	9811327037	Susmita
8	Chanda Yanda	DTB(AE)	9658094355	Chanda
9	HARISH KUMAR	Neat's Telco/Idcard H/K.	9818773277	S-S
10	Jai Bhagwan	Patentari H/K	9289341308	Jai Bhagwan 09/05/23

  
 GOVERNMENT OF NCT OF DELHI  
 OFFICE OF THE SUB DIVISIONAL MAGISTRATE (HAUZ KHAS)  
 OFFICE OF THE DISTRICT MAGISTRATE (SOUTH)  
 M.B. ROAD, SAKET, NEW DELHI-110068

Tel No. 011-29536904: Email-hauzkhazsdm@nic.in

Dated: 09.05.2023

F. No. SDM/IIK/GEN.CORR.2023/ 2178-38

MINUTES OF MEETING HELD ON 09.05.2023 AT 04:00 PM UNDER THE  
 CHAIRMANSHIP OF SUB DIVISIONAL MAGISTRATE (HAUZ KHAS) REGARDING  
 DRAIN PASSING THROUGH MALVIYA NAGAR VIDHAN SABHA TO GREATER  
 KAILASH VIDHAN SABHA IN DISTRICT SOUTH.

A meeting was held under the Chairmanship of Sub Divisional Magistrate (Hauz Khas) on 09.05.2023 at 04:00 PM to discuss the issue regarding drain passing through Malviya Nagar Vidhan Sabha to Greater Kailash Vidhan Sabha in District South.

The following officers/ officials were present:

In the Chair

- 1 Dr. Mukesh Kumar, SDM (Hauz Khas)
- 2 Sh. Damandeep Singh, Tehsildar (Hauz Khas)
- 3 Sh. Vivek Chauhan, I.E, CD-V, I & FC
- 4 Sh. Amjad Khan, J.E, DPCC
- 5 Sh. Azimuddin, AE/CD-V, I & FC
- 6 Sh. Aditya, Advocate for the petitioner
- 7 Sh. Sunil Kumar, Petitioner.
- 8 Sh. Akib Kha, A.E/ PWD
- 9 Sh. Shadab Yunus, J.E (I & FC)
- 10 Sh. Nikuj Malik, JEE, DPCC
- 11 Sh. R.D. Chaudhary, AE, EI/ SZ, MCD
- 12 Sh. Hasrudding Khan, AE-M-II/SI, MCD
- 13 Sh. Chandrashekhar Kumar, JE MII/SZ, MCD
- 14 Sh. Rohan Jharkhariyan, EE (M)-43, DJB
- 15 Sh. Chandan Yadav, AE (M)-50, DJB

1. At the outset, the chairperson welcomed all the participants and discuss the issues regarding drain passing through Malviya Nagar Vidhan Sabha to Greater Kailash Vidhan Sabha in District South.
2. It was informed by the SDM (Hauz Khas) that 02 joint inspections have been conducted earlier in the presence of officials from PWD, MCD, DJB, I&FC & Revenue Department.

*[Signature]*

3. Sh. Vivek Chauhan, Executive Engineer, CD-V, representative from I & FC has informed in the meeting that the matter / issue related to drain passing through Malviya Nagar Vidhan Sabha to Greater Kailash Vidhan Sabha does not pertain to I&FC Department. He also provided the list of drain under I&FC alongwith the Map of drains under I&FC department in District South.
4. Sh. Akib Khan, Executive Engineer representative from PWD informed that only roads i.e. August Kranti Marg belongs to PWD and maintenance of drains are being done by MCD, hence, the issue of drains directly pertains to MCD. He also informed that earlier for covering of Nala PWD had written the letter to MCD for NOC and NOC had been given by MCD to PWD for the same.
5. Sh. Sunil Kumar Aledia, Petitioner has informed in the meeting that earlier he had filed complaint to J.E DJB regarding mixing of sewer line into drain in A Block Shivalik but due to non availability of fund in DJB action could not be taken till date. He has submitted the copy of complaint in the meeting.
6. Representative present from Delhi Jal Board office Malviya Nagar, A.E/ J.E has informed in the meeting that the work of repairing of sewer line has already done in front of Police Station Malviya Nagar, New Delhi and estimate file for repairing of sewer line is under process for C- Block Shivalik, New Delhi.
7. It has been decided in the meeting that a joint inspection of the drain will be conducted within 15 days by the concerned officials of PWD, DJB and MCD to find out the damages / leakage in drain and adjoining sewer lines. Thereafter, the concerned department (DJB, PWD and MCD) will take necessary remedial measures and repair the damages in sewer line and drain to resolve this issue and will submit the action taken report.

Meeting ended with vote of thanks to the chair.

*Mukesh*  
15/5/23  
(DR. MUKESH KUMAR)  
SDM (HK), DISTRICT (SOUTH)

To,

1. Executive Engineer concerned, Delhi Jal Board.
2. Executive Engineer concerned, I & FC.
3. Executive Engineer concerned MCD, South Delhi, Green Park, New Delhi.

1. Tehsildar (Hauz Khas).  
The Supdt. of Archeological Survey of India, ASI Deptt. Puratatav Bhawan, INA, New Delhi.
6. Representative of Delhi Pollution Control Committee, Kashmeri Gate, New Delhi.
7. Naib Tehsildar (Hauz Khas).
8. EE/ AE PWD (South) Dist. Andrewz Ganj New Delhi
9. Concerned Halqua Patwari.
10. Sh. Sunil Kumar Aledia R/o A1-D, Shahpurjat, New Delhi-110049.

Dated: 15.05.2023

F. No. SDM/HK/GEN.CORR.2023/

Copy for information to:

1. District Magistrate (South), M. B. Road, Saket, New Delhi-110068.

*Mukesh*  
*15/5/23*  
(DR. MUKESH KUMAR)  
SDM (HK), DISTRICT (SOUTH)

